

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
PRINCIPAL BENCH,  
NEW DELHI.

Date of Decision: 23.02.93.

OA 432/93

GIRJA SHANKER MISRA & ORS. ... APPLICANTS.

Vs.

DELHI ADM. & ANR. ... RESPONDENTS.

CORAM:

HON'BLE SHRI J.P. SHARMA, MEMBER (J).  
HON'BLE SHRI S.R. ADIGE, MEMBER (A).

For the Applicants ... MS. ANURADHA KAUSHIK.

For the Respondents ... NONE.

J U D G E M E N T (ORAL)

The applicants are aggrieved by the order dated 13.11.92, issued by the Directorate of Education, Delhi Administration Delhi, and have the grievance that the applicants have been subjected to hostile discrimination as they have been denied the grant of pay scale and seniority as PGT (Drawing) w.e.f. 3.1.74, even though their juniors have been promoted and granted seniority post of PGT (Drawing) in the pay scale of 550-900 (pre-revised) w.e.f. 3.1.74. applicant

It appears that the applicants have preferred an representation dated 4.1.93 to the Directorate of Education, Delhi Administration, Delhi, against the aforesaid impugned order dated 13.11.92, in which they have prayd for the relief for consideration of the case

for promotion as PGT with retrospective effect i.e. 3.1.74 under Section 20 of the Administrative Tribunals Act, 1985. The applicants have <sup>to wait for</sup> a period of six months for <sup>to</sup> assailing the grievance before the Tribunal under Section 19 of the A.T. Act, 1985. However, the learned counsel for the applicants argued that one of the applicants is going to retire in a short period but there are two other applicants, whose date of superannuation will be reaching even after a number of years.

In view of this fact, this application is disposed of at the admission stage itself with the direction to the respondents to dispose of the representation dated 4.1.93 within a reasonable period, preferably within a period of three months from the date of receipt of a copy of this order. In case, the applicants are still aggrieved, they can assail the order before the Tribunal subject to the law of limitation.

*S.R. Adige*  
( S.R. ADIGE )  
MEMBER (A)  
23.02.93

*J.P. Sharma*  
( J.P. SHARMA )  
MEMBER (J)  
23.02.93